

(d) No such representation seems to have been received.

**Britain's Asian Immigration Bill**

76. SHRI S. M. BANERJEE : Will the VIDESH MANTRI be pleased to state :

(a) whether the Indians in England have raised their voice against Britain's Asian Immigration Bill;

(b) if so, the reaction of Government thereto; and

(c) whether this question has also been taken up with the Government of U.K. ?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The Government is deeply concerned about some of the features of the Immigration Bill.

(c) Yes, Sir.

We have already communicated our views on the Bill to the British Government.

**Setting up of Special Alloy Steel Plant at Kanpur**

77. SHRI S. M. BANERJEE : Will the RAKSHA MANTRI be pleased to state :

(a) when the Special Alloy Steel Plant at Kanpur is likely to be set up,

(b) whether the entire programme is being delayed because of some foreign exchange difficulties; and

(c) if so, the steps taken by Government to overcome the said difficulty ?

RAKSHA MANTRALAYA (RAKSHA UTPADAN) MEN RAJYA MANTRI (SHRI VIDYA CHARAN SHUKLA) : (a) The plant is likely to be set up in about 5 years from its sanction.

(b) No, Sir.

(c) Does not arise.

**Setting up of Defence Production Board**

78. SHRI S. M. BANERJEE : Will the RAKSHA MANTRI be pleased to state :

(a) whether a final decision has been taken to set up the Defence Production Board at the Ministry level;

(b) if not, the reasons for the delay; and

(c) when the Board is likely to be established ?

RAKSHA MANTRALAYA (RAKSHA UTPADAN) MEN RAJYA MANTRI (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The hon'ble Member has in mind perhaps the Ordnance Production Board which has been set up at the Ministry level with effect from May 1, 1971.

**दिल्ली विकास प्राधिकरण का कार्यकरण**

79. श्री नरेन्द्र सिंह बिष्ट : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण की स्थापना के क्या उद्देश्य थे;

(ख) दिल्ली विकास प्राधिकरण की स्थापना के बाद से दिल्ली तथा उसके उपनगरीय क्षेत्रों में भूमि के मूल्यों में किस सीमा तक वृद्धि हुई है;

(ग) भूमि के मूल्यों में वृद्धि को रोकने के लिए दिल्ली विकास प्राधिकरण द्वारा क्या कार्यवाही की गई है तथा इस दिशा में उसे कहीं तक सफलता मिली है; और

(घ) भविष्य में निम्न तथा माध्यम आय वाले वर्गों के लोगों को सस्ते मूल्यों पर भूमि दिलाने के लिए दिल्ली विकास प्राधिकरण द्वारा क्या कार्यवाही किये जाने का विचार है ?

**निर्माण और आवास मंत्रालय में राक्ष**